

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 572
(TO BE ANSWERED ON 06.12.2023)

EXTRA ATTEMPT/AGE RELAXATION

572. DR. SANJEEV KUMAR SINGARI:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has recorded the demand for extra attempt and age relaxation made by candidates that appeared for the UPSC-CSE during the two pandemic years;
- (b) if so, the details thereof including the steps taken by the Government to consider the demand; and
- (c) if not, the reasons therefor;

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): Based on the judgments passed by the Hon'ble Supreme Court in the writ petitions filed by some CSE candidates and in light of the views expressed by the Department related Parliamentary Standing Committee, the matter was duly considered and it was not found feasible to consider any change in the existing provisions regarding number of attempts and age-limit in respect of the CSE.
